[RAJYA SABHA]

120 to Questions

(ii) have a properly constituted Managing/Governing body with its powers and duties clearly defined in its Constitution:

(iii) be in a position to secure the involvement, on a voluntary basis. of knowledgeable persons for furiherance of its programmes:

(iv) not be run for the benefit of an individual or body of individuals;

(v) not discriminate against any person or group of persons on the ground of sex religion, caste or creed:

(vi) be secular and democratic in character, and should do nothing which may incite communal disharmony:

(vii) not directly function for the furtherance of the interest of any political party:

(viii) not proselytise;

(ix) eschew violence; and

(x) not have been set up by State Government/UT Admn. including Social Welfare State Advisorv Board, Municipalities. Panchayat Raj institutions. Government Corporations/Committees:

(c) Under the Scheme of Assistance to Voluntary Agencies in Adult Education 174 Voluntary Agencies have been sanctioned grants during 1992-93. State-wise details are given below;

SI. No:	No. of VAs		
. 1.	Andhra Pradesh	•	10
· · 2,	Assam	•	3
3.	Bihar		13
<u>,</u> 4.	Gujarat	• •	17
5.	Haryana		1
6.	Himachal Pradesh		1
7.	Karnataka		8

i	2				3
	Kerala .				3
	Madhya Prade				6
10.	Maharashtra	•		· • •	12
н.	Orissa				9
12.	Punjab .			•	2
13.	Rajasthan			. . .	12
14,	Tamil Nadu			•	21
15.	Uttar Pradesi	נ			43
16,	West Bengal	<i>i.</i>			7
17,	Delhi .			•	6
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Promotion of Swimming events

585. SHRI V HANUMANTHA RAO Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state.

(a) whether there is any programme to encourage the construction and maintenance of Olympic Standard Swimming Pools all over the country;

(b) if so, what are the details thereof; and

(c) if not, the steps being taken to promote swimming events in the country?

MINISTER OF STATE IN THE THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (DEPART. MENT OF YOUTH AFFAIRS AND ADDITIONAL WITH SPORTS) CHARGE OF THE OF MINISTER STATE IN THE MINISTRY OF PAR-AFFAIRS (SHRI LIAMENTARY MUKUL WASNIK) (a) Under the Department's Scheme of 'Grants for Creation of Sports Infrastructure', Central assistance is available in accordance with the approved pattern for construction of Olympic standard Swimming Pools.

(b) A maximum Central assistance of Rs. 43.00 lakhs may be provided to the State Government, local statutory bodies and registered voluntary organisations active in the field of sports, games and physical culture for construction of 8-Lane Swimming Pool of the size of 50x21 metres, with or without diving facilities and complete with filteration plant. The assistance will be limited to 50 per cent of the estimated cost. For hilly and tribal areas such assistance may be upto 75 percent of the estimated cost subject to a ceiling of Rs. 63.75 lakhs

(c) Does not arise

Progress of Literacy Campaign

586. SHRIMATI KAMLA SINHA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the progress of literacy campaign is far from satisfactory in Hindi belt because of the shortage of dedicated voluntary organisations;

(b) if so, other reasons therefor; and

(c) what steps Government have taken in this regard to make the campaign successful?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Total Literacy Campaigns (TLCs) are being implemented in 52 Districts of Hindi speaking States () Bihar, Haryana, Himachal Pradesh, Madhya Pradesh, Rajasthan, Uttar Pradesh and Union Territories of Chandigarh and Delhf. 28 TLC projects by Voluntary Agencies (VAs) in Bihar, Madhya Pradesh, Rajasthan, Uttar Pradesh and Delhi are under implementation,

(c) State Governments have been requested to expedite the recommendations of TLC proposals of Voluntary Agencies under the Central Scheme of Assistance to Voluntary Agencies in Adult Education. Besides. State Governments have been requested to recommend Total proposals of Literacy Campaigns under Zilla Shaksharata Smitis. Following steps have been taken to ensure Successful implementation of Total Literacy campaigns:-

- Regular monitoring through visits of projects by National Literacy Mission (NLM) Officials as well as receipt of periodic prescribed progress reports.
- --- Visits to the TLC Districts by Literacy Consultants identified by NLM to suggest corrective measures wherever necessary.
 - Emphasis on involvement of the community to make the implementation more effective.
- --- Organisation of regular workshops of Collectors to sensitize them tomake the campaign more effective.
- Involvement of VAs by organisation of workshops for them, for participation in the programme for effective implementation of the projects.

Travel assistance to Chess Team

587. SHRI SATISH PRADHAN: Will the Minister of HUMAN RES-OURCE DEVEVLOPMENT be pleased to state:

(a) whether it is a fact that Rs 40 crores has been provided for sports in the 8th Five Year Plan;

(b) whether this amount is meant for development of all sports of Govenument have shortlisted some sports;